

[Shri M. B. Rana]

the Sixty-fifth Report of Committee on Public Undertakings on Mining and Allied Machinery Corporation Limited.

13.28 hrs.

MATTER UNDER RULE 377

BEATING BY POLICE OF SOME M. PS. AND S. S. P. DEMONSTRATORS ON 6-4-70

श्री एस० एम० जोशी (पूना) : अध्यक्ष महोदय, वह टैम्पल जांस द्वारा हिन्दुस्तान टाइम्स अखबार में लिखी गई चिट्ठी के बारे में उस रोज जब चर्चा हुई थी तो आपने कहा था...

MR. SPEAKER : He is ready with the statement.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : We have made extensive enquiries about the matter. I will give all the information that we have got in this matter. We made enquiries in Faridabad, as well as we made enquiries in our Foreigners Division. Our records do not show that anybody with the name of Temple Jones exists or has entered the country. We made enquiries in Faridabad and our enquiry so far has failed to reveal anybody of this name in Faridabad. The address was given as Pines, Faridabad, and our enquiry has not led us to anything named Pines in Faridabad. There is nothing like Pines there.

SHRI JYOTIRMOY BASU (Diamond Harbour) : This is done by Delhi Police who are going to face a judicial inquiry.

SHRI VIDYA CHARAN SHUKLA : You know, Faridabad is in Haryana. Delhi Police is a separate matter. We wanted to find out exactly where we can lay our hands. We have found that no person of this name as far as our records are concerned can be traced in India. Our enquiry in Faridabad has revealed that no such person has been even there. We will not let the matter rest here. We shall try to find out who exactly wrote the letter.

AN HON. MEMBER : Fabricated by the *Hindustan Times*.

श्री एस० एम० जोशी : यह तो जाली चिट्ठी है।

SHRI VIDYA CHARAN SHUKLA : We will try to find out everything so that we can come to proper conclusions.

SHRI JYOTIRMOY BASU : What did the Editor of the Newspaper say ?

श्री एस० एम० जोशी : यह मामला बहुत गम्भीर है। एक तो यह इंग्लिशमैन के नाम से चिट्ठी है जिनसे कि हमारे सम्बन्ध अच्छे हैं। यह एक जाली चिट्ठी लिखने का काम है। इसके बारे में आपने कहा था कि इसको प्रिविलेज कमेटी के पास ले जाने के बारे में सोचेंगे। चूँकि हिन्दुस्तान टाइम्स वालों ने वह चिट्ठी छापी है इसलिये उनकी भी जिम्मेदारी होती है।

अध्यक्ष महोदय : इस बारे में अभी और पता लगाया जायगा।

After his statement, you may send something in writing.

SHRI S. M. BANERJEE (Kanpur) : May I submit that I have already quoted a particular letter of Mr. Temple Jones? I also quoted the editorial comment of the *Hindustan Times* in which the Editor expressed his sorrow for it. After all freedom of the press is there. Naturally he sympathised with Shri Madhu Limaye and expressed his sentiments in that regard.

My purpose of bringing a privilege motion was this. It was said that this letter was fictitious. From Haryana some one has done this. It could not have been done in Delhi. Suppose the letter is fictitious. That means it is much more suspicious in bringing this to the notice of the *Hindustan Times*. I think that somebody in the *Hindustan Times* or some other machinery might be interested in slandering Shri Madhu Limaye publicly.

That is why I request you under Rule 228 to refer it to the Privileges Committee.

MR. SPEAKER: I shall examine it. Now, Shri Fernandes.

SHRI JYOTIRMOY BASU: I also want to say something about Mr. Tumble-Jones.

MR. SPEAKER: That is over. Another motion is coming in about Mr. Tumble Jones. Just now we were told that he was untraced. I hope you will make efforts to trace him. Shri George Fernandes wanted to raise matter regarding the circumstances in which he was beaten by the Police on the 6th April, 1970 and delay in appointment of Judicial Enquiry. Since he has not come back, he will raise it when he comes here.

SHRI HEM BARUA (Mangaldai): Sir, may I be permitted to read the telegram received by me?

RE. INCIDENTS IN LAKHIPUR IN ASSAM

SHRI HEM BARUA: This is a copy of the telegram sent by an M.L.A., Shri Sahadat Ali to Shri Jahanuddin Ahmed, M. P. He is not here at the moment. He has just left this place for the site of incident. This is a place of strategic importance. There has been a communal riot there. In that part of Assam, houses of about seventy families of the minority community have been burnt down. Communal tension is still prevalent there. Shri Jahanuddin Ahmed wanted to raise this matter on the floor of this House yesterday. But, since he had to leave to the place of the incident for an inspection, he could not raise this matter.

May I read out the telegram, Sir?

MR. SPEAKER: Yes.

SHRI HEM BARUA: It says:

"LARGE SCALE ARSON TAKING PLACE UNDER LAKHIPUR THANA OF GOALPARA ASSAM HOUSES OF ABOUT SEVENTY FAMILIES MINO-

RITY COMMUNITY BURNT SO FAR GREAT PANIC AND TENSION PREVAILING SITUATION DEMANDS STERN MEASURE."

In this connection, may I know what stern measures do the Government propose to take to see that this communal tension does not spread to other areas which are otherwise peaceful in Assam? The Home Minister said that he was appointing a Committee for communal amity. Since this is a political matter, I want to know whether this Committee will visit this area earlier in order to spread the message to all communities there to maintain communal amity, goodwill etc. among the people there. These are the things I wanted to place before the House.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): Mr. Speaker, Sir, according to the information given to us by the State Government of the 15th April, the local M. L. A. Shri Sahadat Ali was manhandled by the refugees from East Pakistan. The police intervened and registered the case. This incident led to some further trouble. One refugee, Shri Ram Krishan, was killed in the house. Eighty houses belonging to twenty-six families in Manashera village in Lakhipur police station area were burnt. On scrutiny, it was found that the inmates had left with all their belongings before the houses were burnt. In Shilapani village, 27 houses of 14 families were burnt. Revenue Minister visited the areas and had also sanctioned Rs. 10,000/- for relief. 54 persons have been arrested. Police patrolling is continuing.

Some tension was noticed in Lakhipur on 17th between the two communities. But, the Government is vigilant and they have taken necessary precaution in this regard.

SHRI HEM BARUA: Will the Committee appointed by the Government visit the area?

MR. SPEAKER: I wanted to mention one thing though all the members are not present now. We always get late in adjourning for lunch. What I propose is that the time we lose during the lunch hour in this way should be made up at the end of the day.